

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 4

C.P.(IB)/3528(MB)2018

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Oriental Bank of Commerce**

Vs

Vadraj Cement Ltd

IBC under Sec 7

ORDER

Adv. Prakash Shinde a/w Ruchit Jain for FC. None for CD.

It is brought to our notice by the Counsel for FC that another Section 7 application against the same CD is coming up for hearing in Court-III on **26.09.2023**. If the CD is not present on the next date of hearing, it would be decided according to law. List on the **same date**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//